

IN THE HIGH COURT OF JHARKHAND AT RANCHI
L.P.A. No. 72 of 2021

The State of Jharkhand & Ors. Appellants
Versus
Md. Ziaul Hoda Respondent

CORAM : **HON'BLE THE CHIEF JUSTICE**
 HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD

For the Appellants : Mr. Ashutosh Anand, A.A.G.-III
 Mr. Sharad Kaushal, A.C. to A.A.G.-III
For the Respondent : Md. Jalisur Rahman, Advocate

Oral Order
4/ Dated 10.09.2021

As prayed on behalf of the appellants, let this matter be posted
on 27.09.2021, alongwith L.P.A No.73 of 2021.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)